

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA. 100 of 1998
(OA. 591 of 1990)

Date of Order: 15.5.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

UNION OF INDIA & ORS.
(A T I)

-VS-

PANCHANAN ROY

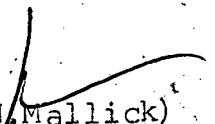
(In the M.A.).

For the petitioners: Ms. U. Banerjee, counsel.
For the respondents: Mr. M. M. Roychowdhury, counsel.

O R D E R

The application being 'not pressed' stands rejected. No order as to costs.


(S. Dasgupta)
Member (A)


(S.N. Mallick)
Vice-Chairman.